

ensure an assured return to the farmers for his produce, Government has fixed the minimum support price in respect of certain oilseeds for the year 1988-89 as under;

Oilseed	Minimum support price Rs. in otl.)
Rapeseed/mustard	460*
Safflower	440*
Groundnut	430
Sunflower	450
Soyabean (i) Black	275
(ii) Yellow	320

*For 1988-89 crop to be marketed in 1989-90.

NAFED has been designated as the agency for support price operations. The NDDB has also been designated as the market intervention agency for ensuring that the prices of edible oils remain at reasonable levels.

Textile Tie Ups

1109. SHRI G. S. BASAVARAJU:

SHRI S. M. GURADDI:

Will the Minister of TEXTILES be pleased to state:

(a) whether he has visited a number of countries during December, 1988;

(b) if so, the names of the countries visited and whether any textile tie-ups with these countries have materialised; and

(c) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA): (a) to (c). A high level delegation led by the Minister of Textile visited HongKong, Japan, Republic of Korea and Singapore from 27th Nov., 1988 to 8th Dec., 1988 to explore possibilities of joint ventures and technical and market collaborations between entrepreneurs in these countries

and the Indian manufacturers. the delegation held meetings with a number of prominent manufacturers and trading houses besides associations of importers and chambers of commerce in the countries visited and found an enthusiastic response from them for collaborations and joint ventures. It is hoped the contacts developed would lead to some tie-ups in due course.

[Translation]

Modernisation of spinning mills in Uttar Pradesh

1110. SHRI HARISH RAWAT: Will the Minister of TEXTILES be pleased to state:

(a) whether there is a proposal under consideration of the Union Government to modernise some spinning mills in Uttar Pradesh during the year 1989-90;

(b) if so, the number of mills in the public sector and private sector, separately;

(c) whether Union Government propose to give special assistance for the implementation of the said proposal; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) to (d). The Government have set up a Textile Modernisation Fund with a corpus of Rs. 750 crores. Textile units including spinning mills in UP whether in the public sector, private sector or cooperative sector are eligible to apply for loans under the Textile Modernisation Fund Scheme. As on 30.11.88 five mills located in UP have already been sanctioned loans by the IDBI.

New Homoeopathic Dispensary in North Avenue

1111. SHRI RAJ KUMAR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal to set

up a new Homoeopathic Dispensary in North Avenue area in New Delhi during the current Five Year Plan; and

(b) if so, the time by which the Dispensary is likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No Sir.

(b) Does not arise.

[English]

Projects Pending for Clearance

1112. DR. G.S. RAJHANS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a number of industrial, irrigation and other multipurpose projects are pending clearance from environmental angle since long;

(b) whether Union Government have issued a directive to the effect that necessary approval/disapproval to a project which accorded within a maximum period of four months;

(c) if so, the number of such projects pending clearance for more than four months as on 31st December, 1988; and

(d) the action Government propose to take for the delays in taking the decisions?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Yes, Sir.

(b) It has been decided that wherever the requisite information is not furnished by the project authorities within a period of three months from the time they are appraised of the gaps in the information supplied, the proposal will be treated as rejected for non-furnishing of information. When the full information is received, a decision on the clearance is to be taken by this Ministry within a period of three months.

(c) A total number of 123 projects are pending consideration as on 31st December, 1988.

(d) The Ministry brings to the notice of the project authorities the gap in the information or action plans as may be required. Quick appraisal of the projects is done as soon as full information and action plans are made available to this Ministry.

Screening of all Blood Donors for AIDS Anti-Bodies at AIIMS

1113. SHRI P.M. SAYEED: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it has been found necessary to screen all blood donors for AIDS antibodies at the All India Institute of Medical Sciences, New Delhi, and

(b) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). Government have decided that blood donors are screened for HIV antibodies in all cities when surveillance centres have been established by ICMR in collaboration with the State Government. In accordance this, all the blood donors at the All India Institute of Medical Sciences are being screened for HIV anti-bodies.

Detailed instructions in regard to screening of blood donors, screening of blood products etc. along with the operative instructions, have been sent to the state drugs Controller on 14-2-89 by the Drugs Controller of India.

Fifth self-financing Scheme

1114. SHRI P.M. SAYEED: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) when the Fifth Self-Financing Housing Registration Scheme was started by the Delhi Development Authority;